NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 43(ND)2008 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016

NAME OF THE COMPANY: M/s. Madhu Bhaskar & Ors. V/s. Ishwar Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	TAKRIM AHSAN KHAN		Applican)s	Applions
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ORDER

CA 32/C-II/2016

An application has been filed by the interpleader giving better particulars of the sale agreement and the consideration given it. Notice of this application is accepted by the ld. Counsel for the petitioner. None is present on behalf of the respondents. Reply, if any, be filed before the next date of hearing with an advance copy to the opposite counsel.

2. List this application for arguments and disposal on 27.09.2016.

(Ina Malhotra) Member Judicial